

Coal production in the Seventh Plan period

1538. SHRI K. VASUDEVA PANICKER: Will the Minister of ENERGY be pleased to state:

(a) whether the coal production in the Seventh Plan period is likely to fall short of target by about 58 million tonnes due to delays in the acquisition of land and starting of new projects and

(b) if so, what steps have been taken in this regard?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) According to Mid-Term Appraisal exercise carried out by the Coal India Limited and Singa-reni Collieries Company Limited, the coal production in 1989-90 is estimated to be 214.80 million tonnes as against the Seventh Plan target of 220 million tonnes for Coal India Limited and Singareni Collieries Company Limited together. Thus a marginal shortfall of 5.20 million tonnes is likely to occur in coal production in 1989-90. The coal companies will make efforts to make good this shortfall by taking steps such as, accelerating pace of development of on-going projects and by putting constant pressure on project authorities for expeditious completion of projects. Efforts are also being made to expedite supply of equipment by close follow-up with concerned Ministries and project authorities and land acquisition for coal projects through assistance of State Governments.

Industrial development in Andhra Pradesh

1539. SHRI PRABHAKAR RAO KALVALA: Will the Minister of INDUSTRY be pleased to state:

(a) the rate of industrial development in the State of Andhra Pradesh during the past three years;

(b) what is the Central Government investment in the industrial development of the State during the same period; and

(c) if so, what are the details of the investment made?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF

INDUSTRY (SHRI M. ARUNACHALAM): (a) According to the Annual Survey of Industries compiled by Central Statistical Organisation, the rate of growth in the value of output in Andhra Pradesh during 1980-81, 1981-82 and 1982-83 are as follows:

<i>Year</i>	<i>%age change</i>
1980-81	+ 17.9
1981-82	+9.6
1982-83	+36.0

Subsequent figures are not available.

(b) and (c) According to Public Enterprise Surveys compiled by Bureau of Public Enterprises, the value of of Gross Block, during 1983-84; 1984-85 and 1985-86 are as follows;

<i>Year</i>	<i>(Ms. Crores)</i> <i>Investment</i>
1983-84	949-8 2
1984-85	971. 8
1985-86	1211-72

Revival of National Tannery of Calcutta

1540. SHRI SUNIL BASU RAY: Will the Minister of INDUSTRY be pleased to state;

(a) whether Government have initiated any move for the revival of the National Tannery of Calcutta in view of rapid growth in the demand for leather goods in recent years;

(b) if so what are the the Salient features of the move;

(c) whether the Industrial Reconstruction Bank of India (IRBI) has submitted its recommendations to Government for the re-opening of this Company; and

(d) if so what are the details of the recommendations?

•THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) The attempts made

so far by the financial institutions to rehabilitate the National Tannery Company Limited have failed. The company is considered as economically non-viable. The Industrial Reconstruction Bank of India has, however, been asked to conduct a fresh study to explore possibilities of revival of company.

Coal stocks at open cast project at Bira Colliery

1541. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) the quantity of coal stocks lying at the open cast projects at Bera Colliery Area nine of the BCCL as on 1st April, 1987

(b) the percentage of ash and extraneous material in it;

(c) whether it is a fact that this coal is meant for free sale;

(d) whether it is also a fact that the coal stock from the open cast project contains more extraneous material than coal and the buyers for free sale are being supplied good underground coal at the price of the open cast coal causing losses to the BCCL; and

(e) whether Government propose to have a probe into the matter?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) The coal stock at Bera Colliery Open cast Project as on 1st April, 87 was 2,13,415 tonnes.

(b) Washery-I grade coal is produced from the underground mine of Bera Colliery the ash content of which is in the range of 18—21 per cent. Open Cast coal is grade

(c) Bera Colliery coal was put on free sale for a limited period from January to May, 87. During this period approximately 25,000 tonnes of coal was sold from Open Cast Production.

(d) Coal from Open Cast Mines normally contains certain extraneous material which is interbedded with coal. Coal from Bera Open Cast Mine also therefore, is liable to contain some extraneous material. There is no report received in BCCL that those who have purchased coal under the

free sale scheme, are being given underground coal causing loss to the company

(e) There is no such proposal.

Statewise power generation

1542. SHRI NARAYAN KAR: Will the Minister of ENERGY be pleased to state:

(a) the State-wise generation of power during the last five years, yearwise; and

(b) what is the target of power generation under the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The requisite information is given in the enclosed Annexure, see appendix CXLIII, Annexure No. 71].

(b) The annual targets of power generation are fixed on a yearly basis. The Seventh Plan document envisages, a total power generation of 280 billion units on the final year of the Seventh Plan i.e. 1989-80.

Application for LPG agencies in Kerala

1543. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applications pending for LPG agencies in Kerala State;

(b) the number of agencies which are functioning at present in the State; and

(c) what are the details of pending applications, area-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) A total of 779 applications were received by the oil industry in Kerala for 32 LPG distributorships in respect of which selections have not been finalised.

(b) As on 1.7.1987, a total of 123 LPG distributorships are functioning in Kerala.

(c) The details are given in the statement attached.